

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

101. C.P. (IB)/390(MB)2024

IN THE MATTER OF

Central Bank Of India

... Petitioner

Vs

Sameer Subhash Gujar

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Nishit Dhruva (VC)

For the FC/Petitioner: Adv. Ruchita Jain (VC)

For the Respondent:

ORDER

On the request of the Counsel for the Petitioner, adjourned to **02.09.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //